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CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

*W/01/11/18*

## FORM NO. 4

(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

## ORDER SHEET

Original Application No. 58/2005

Misc. Petition No. \_\_\_\_\_

Contempt Petition No. \_\_\_\_\_

Review Application No. \_\_\_\_\_

Applicants: S. K. Baraloi 2 Ans.

Respondents: UoI 2 ans.

Advocates for the Applicant Sri U. Bhuyan Mrs. S. D. Borthakur  
Ms. H. Deka and Sri B. K. Das

Advocates of the Respondents Railway Counsel

Notes of the Registry Date Order of the Tribunal

01.03.2005

Present: The Hon'ble Mr. K.V. Prahладan, Member (A).

This application is in form  
is filed/C. F. of Rs. 50/-  
deposited via PC/BD  
No. 20 G. 11.6248  
Dated 26.2.05W. T. 28/2/05  
1/c Dy. RegistrarHeard Mr. U. Bhuyan, learned  
counsel for the applicants and also  
Ms. U. Das, learned counsel for the  
Railways.The application is disposed  
of with a direction to the applica-  
nts to submit a representation to  
the respondents within 15 days from  
the date of receipt of this order.  
On receipt of such representation  
the respondents are directed to  
give reply ~~that is~~ lawful, fair and  
just within two months from the  
date of receipt of the represent-  
ation. The respondents are also  
directed to file compliance  
report after two months.List on 4.5.2005 for  
compliance report.

9.3.05

Copy of the order has  
been sent to the Office  
for issuing the date to  
the applicant as well as  
to the Rly. Stand. &  
counsel for. resp.K. V. Prahладан  
Member (A)3-5-05  
Copy of the final order  
of 1-3-05 served on the  
counsel. 28/2/05  
Ans - Compliance report.  
Recd 50. 300.

mb

On

04.05.2005 Present : Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.

Hon'ble Mr. K.V.Prahladan, Administrative Member.

This case is posted for compliance report. Counsel for the applicant is absent. Ms. B. Devi, learned counsel appearing on behalf of Railway counsel placed before us the order dated 2.5.2005 issued by Assistant Personnel Officer/LC for General Manager (P)MLG. It is seen that the direction issued by this ~~Exhibition~~ Tribunal has been complied and it is addressed to the applicant himself.

Since the order has been complied with the O.A. is closed.

  
K.V. Prahladan  
Member

Vice-Chairman

mb

21.5.05

20.5.05

**N.F. Railway**

Office of the  
General Manager (P)  
Maligaon, Guwahati-11

No.E/170/10/NS/559/05

Date:02-05-2005

To,  
Shri. Sanjit Kumar Bordoloi,  
Roll No.21708081.  
S/o Late Prabin Chandra Bordoloi,  
Resident of Kholagaon,  
District Morigaon, Assam.

Sub:- Representation against the non-inclusion of the name of the applicant in the list of empanelled ST candidates for the Group-D post of Trackman Khalasi under the Lumding Division, N.F. Railway pursuant to the employment notice No. NFR-2/2001.

Ref:- 1. Order dt.1-3-2005 passed by the Central/ Administrative Tribunal, Guwahati Bench in Original Application No.58/2005.  
2. Your representation dt.04-03-05.

Hon'ble Central Administrative Tribunal/GHY has directed the respondent to give reply i.e. lawful, fair and just within two months from the time of receipt of the representation.

Your representation has been carefully examined by the Chief Personnel officer, N.F. Railway, Maligaon and passed orders as under :-

" You had appeared in the preliminary written examination held on 12-9-04 and final written examination on 30-11-04. You had qualified for appearing in the Physical Efficiency Test. Physical Efficiency was held on 19-01-05.

Candidates in the ratio of 1:1:2 were called for appearing in the Physical Efficiency Test. The number of vacancies of Lumding Division for ST posts was 110 and total number of candidates called for Physical Efficiency Test was 132. Therefore, 20% more candidates were called for than the required number of candidates. The result of Physical Efficiency Test was published by DRM(P)/ Lumding immediately after completion of Physical Efficiency Test. You had qualified in the Physical Efficiency Test also. More than required number of candidates were qualified in the Physical Efficiency Test. 110 Nos. of candidates were empanelled against the vacancies. The panel is prepared based on merit of the final written examination, as Physical Efficiency Test is of qualifying nature only.

In view of above, it is to mention here that the empanelment of 110 candidates were done on merit, your name did not appear in the panel, since as per merit your name figured below 110 empanelled candidates."

This disposed your representation dt. 04-03-05.

  
(B. Sarma)

Asstt. Personnel Officer/LC  
for General Manager(P)/ MLG

Central Administrative Tribunal  
General Administrative Tribunal

28 FEB 2005

**DISTRICT : KAMRUP**

Guwahati Bench  
Guwahati Bench

In the Central Administrative Tribunal ::

Guwahati Bench :: Guwahati.

[An application under Section 19 of the Administrative Tribunals Act,

1985]

O.A. No. 58 of 2005.

Shri Sanjit Kumar Bardoloi & Anr.,

Applicants,

-Versus-

Union of India and Ors.

Respondents,

I N D E X

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Filed by

for Prabul Kr. Das  
[U. Bhuyan] 28.2.05  
Advocate

DISTRICT : KAMRUP

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GAUHATI BENCH :: GUWAHATI

[An application under Section 19 of the Administrative Tribunals Act, 1985]

O.A. No. 58 of 2005

**I. Particulars of the applicants :-**

1. Shri Sanjit Kumar Bardoloi,  
Son of Late Prabin Chandra Bardoloi,  
Resident of Kholagaon,  
P.S. - Jagiroad,  
District - Marigaon, Assam (782 140).
2. Shri Baneswar Rabha,  
Son of Shri Joydev Rabha,  
Resident of Dhuliagaon, Bokalipara,  
P.S. - Chhayaon,  
District - Kamrup, Assam (781 124).

**II. Particulars of the Respondents :-**

1. Union of India,  
Through the Secretary to the Government of India,

Filed by:-  
Shri Sanjit Kumar Bardoloi  
& Anr.  
..... Applicants

Through Mr. P. K. Das 5

Advocate

28.2.2005

X  
Sri Sanjiv Kumar Bordoloi

Ministry of Railways,

Rail Bhawan,

**New Delhi - 110 001.**

2. North East Frontier Railways,

Maligaon,

**Guwahati - 781 011,**

Through the General Manager.

3. Chief Personnel Officer,

North East Frontier Railway,

**Maligaon, Guwahati - 781 011.**

4. Divisional Railway Manager (Personnel),

North East Frontier Railways,

Lumding,

**District - Nagaon, Assam (782 447).**

III. **Particulars of the order against which the application is made :-**

The application is presented against the non-inclusion of the names of the applicants in the list of empanelled Scheduled Tribe (ST) candidates for recruitment to group - D posts of trackman/khalasi (SC/ST Shortfall) published vide the memo No. E/227/RECTT/Misc./LM dated 1-2-2005 issued by the office of the Respondent No. 4.

IV. **Jurisdiction of the Tribunal :-**

The applicants declare that the subject matter of the present application is within the jurisdiction of this Hon'ble Tribunal.

V. **Limitation** :-

The applicants further declare that the present application is within the limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

VI. **Facts of the Case** :-

1. The applicants are citizens of India and are as such entitled to all the rights and privileges guaranteed to the citizens of India and the laws framed thereunder.
2. The applicants are members of the Scheduled Tribe (S.T.). They are as such entitled to all the protections and safeguards extended to the members of such community.
3. The Respondent No.2 launched a special recruitment drive for Scheduled Caste (S.C.) and Scheduled Tribe (S.T.) candidates. In this connection, employment notice No.NFR-2/2001 was issued inviting application from eligible S.C. and S.T. candidates for filling up of 595

Sri Sanjiv Kumar Pandolli

posts of trackman and khalasi in NF Railway. The last date for submission of applications was fixed on 23-11-2001.

A copy of the relevant portion of the said employment notice is enclosed herewith and marked as **Annexure - A**.

4. It was stated in the said employment notice that the recruitment is for the then four Divisions of N.F. Railway. It was clarified that candidates could send applications to only one of Divisions as per his or her **his or her** choice. In the Lumding Division, the total number of vacancies in the post of trackman at that point of time was 144 (SC-58 and ST-86). It was further clarified that the number of vacancies given were provisional and may increase or decrease as per requirement of the Railway.

5. The Scheme for recruitment was detailed in the said notice. It was stated that the recruitment process would be in three stages

- (i) objective type written examination (Preliminary test);
- (ii) objective type written examination (final test);
- (iii) physical efficiency test.

It was clarified that the successful candidates who comes through the two stage written test would be subjected to physical test

*efficiency*

to assess the candidates fitness for the posts.

6. The post of trackman is basically meant for the maintenance of railway track. The nature of job is arduous and requires a high level of physical fitness for efficient discharge of duties. The minimum academic qualification prescribed for the post of trackman was class VIII pass from recognised educational institution.

7. Both the applicants being eligible, applied for the post of trackman under Lumding Division pursuant to the aforesaid notice within the stipulated time.

8. The preliminary written test was scheduled on 12-9-2004 for which call letters were issued to both the applicants. The applicants accordingly appeared in the preliminary written test held on 12-9-2004. The applicant No.1 appeared at Lumding whereas the applicant No.2 appeared at Haibargaon, Nagaon.

9. Both the applicants qualified in the preliminary written test and, thereafter, call letters were issued to them for appearing in the final written test, which was scheduled on 21-11-2004. Both the applicants appeared in the final written test on 21-11-2004 and their centre was at Noonmati at Guwahati.

10. Both the applicants successfully cleared the final written test.

t/

They were declared pass under the ST category for Lumding Division in the results published on 15-12-2004 in the Assamese language daily newspaper "Assamiya Pratidin".

A copy of the relevant portion of the said result sheet is enclosed herewith and marked as **Annexure - B.**

11. Thereafter, call letters dated 16-12-2004 were issued to both the applicants for the physical efficiency test scheduled on 19-1-2005 at Lumding.

Copies of the two call letters are enclosed herewith and marked as **Annexures - C and C-1** respectively.

12. A set of instructions for the physical efficiency test was annexed to the said call letters. Male candidates were required to lift and carry 35 Kg. of weight for a distance of 100 metre in 2 (two) minutes in one chance without putting the weight down and further should be able to run for a distance of 1500 metre in 7 minutes in one chance.

13. The applicants participated in the physical efficiency test and came out successful. They fulfilled both the norms/requirements well within the time prescribed. As was stated in the instruction dated 16-1-2004, the results of the physical efficiency test were displayed on

19-1-2005 at the venue itself. However, names of only those candidates who could not clear the physical efficiency test were displayed in other words, the rest of the candidates had cleared the physical efficiency test. The applicants cleared the physical efficiency test as their names were not included in the list of unsuccessful candidates displayed. It may be mentioned that about 5 ST candidates and about 7 SC candidates had failed to clear the physical efficiency test.

14. As the result sheet was pasted at the venue, it soon got torn in the ensuing melee and confusion when the result sheet was pasted. Consequently, the same could not be annexed to the present application.

15. As the applicants had cleared both the written test as well as the physical efficiency test, they were eagerly awaiting the declaration of result as they had a reasonable and bona fide expectation that they would be selected for recruitment to the post of trackman under ST category under Lumding Division.

16. To their utter shock and surprise, the applicants found that their names were not included in the list of empanelled ST candidates when the same was declared by the office of the Respondent No.4 vide the Memo No.E/227/RECTT/Misc./LM dated 1-2-2005. Along with the empanelled ST list, candidature of 16 candidates were

Sri Sanjiv Kumar Bordoloi

also declared as provisional. It is stated that the candidates whose names are declared as provisional should produce the requisite certificates before appointment.

A copy of the said Memo dated 1-2-2005 along with the empanelled list are enclosed herewith and collectively marked as

**Annexure - D.**

17. The applicants have been completely taken aback by the non-inclusion of their names in the empanelled list of ST candidates. As has been stated above, they had performed satisfactorily in both the written tests and came out successful. They also successfully cleared the physical efficiency test. Under such circumstances, there would not have been any reason for their non-inclusion in the empanelled list.

18. Being highly aggrieved, the applicants submitted a representation dated 15-2-2005 before the Hon'ble Railway Minister, Government of India praying for providing them justice. Copies of the said representation were forwarded to the various authorities, including the Respondent Nos.2, 3 and 4. However, no corrective steps have been taken so far.

A copy of the said representation dated 15-2-2005 is enclosed herewith and marked as **Annexure - E.**

19. The applicants state that no appointments have been made so far pursuant to the aforesaid selection. However, the medical test of the empanelled candidates are expected shortly and once the medical test is over, the appointments would be immediately made rendering the claim of the applicants redundant.

20. The applicants are similarly placed. The cause of action and the nature of relief sought for by the applicants are similar. They have a common interest in the subject matter of the present proceeding. The applicants, as such, crave leave of this Hon'ble Tribunal to allow them to file a joint application under Rule 24(5) (a) of the Central Administrative Tribunal (Procedure) Rules, 1987.

21. The applicants are aggrieved by their non-inclusion in the list of empanelled ST candidates under Lumding Division, hence the present application.

#### VII. G R O U N D S :-

1] For that the impugned action of the Respondents is wholly untenable and the same is as such liable to be appropriately interferred with by this Hon'ble Tribunal.

2. For that the applicants had performed satisfactorily in both the written tests, and came out successful. They also successfully cleared the physical efficiency test. Therefore, there would not have been any

reason for their non-inclusion in the empanelled list.

3. For that there is absolute lack of transparency in the selection process. Nothing has been stated or declared as to what criteria were adopted/followed in empanelling the candidates who had cleared both the written tests as well as the physical efficiency test. The applicants have also not been informed anything in this regard.
4. For that the applicants had performed satisfactorily in the two written tests and as per their assessment, they should have been included in the empanelled ST list.
5. For that there has not been a fair assessment of the merit of the applicants. As a result, their names have not been included in the empanelled ST list.
6. For that the authority has failed to make a fair and proper assessment of the merit of the applicants and the same has caused injustice to the applicants.
7. For that the Respondents acted arbitrarily and capriciously in not including the names of the applicants in the empanelled ST list, thereby depriving them from getting appointment to the post of track-man under ST category under Lumding Division.

Sri Sanjiv Kumar  
Barehali

8. For that the applicants have been subjected to an unfair treatment and the same has caused prejudice to them.

9. For that in any view of the matter, the impugned action is bad in law as well as on facts and the same is as such liable to be appropriately interferred with by this Hon'ble Tribunal.

VIII. **Details of the remedies exhausted :-**

The applicants' representation dated 15-2-2005 has not been disposed and the same is still pending. There is no other remedy available and a proceeding before this Hon'ble Tribunal is the only remedy.

IX. **Matter not previously filed or pending with any other Court :-**

The applicants have not filed any other case/application before any other Court/Tribunal regarding the present subject matter.

X. **Relief sought :-**

Under the facts and circumstances, the applicants pray for the following reliefs :-

- (i) to direct and command the Respondents to include the names of the applicants in the list for empanelled ST

candidates for the Group- D posts of Trackman/Khalasi under the Lumding Division, North East Frontier Railways;

- (ii) to direct and command the Respondents thereafter to consider the case of the applicants for appointment to the Group - D post of Trackman under the Lumding Division, North East Frontier Railways;
- (iii) to pass such further order or orders as this Hon'ble Tribunal may deem fit and proper;
- (iv) cost of the proceeding.

**XI. Interim Order prayer for :-**

Pending disposal of the present application, the applicants pray for a direction to the Respondents restraining them from making any appointment to the Group - D post of Trackman under S.T. category under the Lumding Division, North East Frontier Railway.

**XII. Particulars of the Postal Order :-**

Postal Order No. : - 20 G 116248

Date : Guwahati GPO

Issuing Officer : Guwahati GPO  
Payable at : Guwahati GPO

XIII. List of enclosures :-

An index showing the particulars of documents enclosed.

Verification

I, Shri Sanjit Kumar Bardoloi, Son of Late Prabin Chandra Bardoloi, aged about 26 years, by profession - educated unemployed, resident of Village - Kholagaon, P.S. - Jagiroad in the district of Marigaon (Assam), do hereby say that I am the applicant No.1 in the accompanying application. I am acquainted with the facts and circumstances of the case. I have been authorised to verify the statements made in this application for and on behalf of the applicant No.2 as well. I hereby verify that the statements made in Paragraphs I to XIII are true to my knowledge and that I have not suppressed any material fact.

*Sri Sanjit Kumar Bardoloi*  
Applicant

Guwahati, the 25th day of February, 2005.





31711706 31711573 31711729 31711652 31711934 31711003 31712087 31712046 31710971 31712089 31710970  
31711195 31711347 31711964 31711206 31711050 31711242 31711428 31711370 31711692 31710813 31711102  
31711367 31711826 31711714 31711866 31711909 31711460 31711741 31711275 31710781 31712001 31710996  
31711506 31711605 31711599 31711676 31711740 31711756 31711666 31711708 31711469 31711777 31711564  
31711591 31711320 31711407 31711210 31711605 31711750 31711991 31711108 31711705 31711587 31711112  
31711552 31711961 31711064 31711833 31711962 31711217 31711152 31711521 31711619 31712060 31711266  
31710834 31711173 31711005 31711200 31711930 31711327 31712085 31711498 31712001 31710809 31711123  
31711588 31711241

কেণ্ট নিয়ে পার্কেস অফিস/চৰা কাৰ্যালয়  
ইত্যে পুৰ দীপ্তি মেল, কলিতাৰ

*Kripal Kr. Das*



## ANNEXURE

### INSTRUCTIONS FOR PHYSICAL EFFICIENCY TEST AND VERIFICATION OF CERTIFICATES

- Physical Efficiency Test is scheduled to be held on 19.01.2005. You should report to Divisional Personnel Officer of Division for which you have applied in date and time mentioned in the call letter.
- Verification of certificates is scheduled to be done from 17.01.2005 to 21.01.2005 in the office of the Divisional Personnel Officer. You should produce Original Certificate of Date of Birth, Community and Educational Certificates etc. to the Divisional Personnel Officer for verification. If you fail to bring Original Certificates for verification within the prescribed period, your candidature is liable for cancellation.
- The norms for Physical Efficiency Test are given below: -

#### Male candidates

1. Should be able to lift and carry 35 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 1500 meter in 7 minutes in one chance.

#### Female Candidates

1. Should be able to lift and carry 20 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 400 meter in 4 minutes in one chance

- No marks are awarded for the Physical Efficiency Test. However candidate should qualify in the test for final selection.
- Request for changing the venue & date of test will not be entertained.
- The results of the Physical Efficiency Test will be displayed on the same day of test.

Date: 16-12-2004

*Qutb*  
Sr. Personnel Officer/Rectt.  
NF Railway, Maligaon, Guwahati

*Qutb*  
Anjuman Dars  
Academy

### Annexure - C - 1

## **INSTRUCTIONS FOR PHYSICAL EFFICIENCY TEST AND VERIFICATION OF CERTIFICATES**

- Physical Efficiency Test is scheduled to be held on 19.01.2005. You should report to Divisional Personnel Officer of Division for which you have applied in date and time mentioned in the call letter.
- Verification of certificates is scheduled to be done from 17.01.2005 to 21.01.2005 in the office of the Divisional Personnel Officer. You should produce Original Certificate of Date of Birth, Community and Educational Certificates etc. to the Divisional Personnel Officer for verification. If you fail to bring Original Certificates for verification within the prescribed period, your candidature is liable for cancellation
- The norms for Physical Efficiency Test are given below: -

### Male candidates

1. Should be able to lift and carry 35 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 1500. meter in 7 minutes in one chance.

### Female Candidates

1. Should be able to lift and carry 20 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 400 meter in 4 minutes in one chance

- No marks are awarded for the Physical Efficiency Test. However candidate should qualify in the test for final selection.
- Request for changing the venue & date of test will not be entertained.
- The results of the Physical Efficiency Test will be displayed on the same day of test.

Date: 16-12-2004

**Sr. Personnel Officer/Rectt.  
NF Railway, Maltgaon, Guwahati**

CONTACTS TO 2000 2200  
Signatures

21  
Annexure - D 26

NOTICE BOARD

N.F. RAILWAY

Office of the  
Divisional Railway Manager (P)  
Lumding (Assam)  
Date : 01.02.2005

No. E/227Rectt/Misc/LM

Subject : Result of the recruitment of Group D posts of Trackman/khalasi  
(SC/ST shortfall)

The list of 69 SC & 110 ST candidates (Annexure I for SC & Annexure II for ST) who are empanelled for group D posts of Trackman/khalasi is hereby published.

Candidates whose names are declared as provisional should produce the requisite certificates before appointment.

This is issued with the approval of the competent authority.

  
(K.P. Singh)  
DPO/IC/LMG

Copy to :  
GM(P)MLG for information and necessary action.

~~Copy to GM PMLG~~  
K.P. Singh  
DPO/IC/LMG

## List for empanelled SC candidates (Annexure - I)

SN	Name	ROLL NO	SN	Name	ROLL NO.
1.	HEMANTA BAISHYA	21709130	36.	RAJANI KANTA DAS	21708224
2.	KAMAL DAS	21709139	37.	HARE KRISHAN MANJHI	21710689
3.	SUBHASHISH MALAKAR	21708475	38.	SURESH RAM	21710401
4.	BISWJIT MALAKAR	21708116	39.	GAUTAM KUMAR DAS	21708738
5.	DHIRESWAR DAS	21708241	40.	ASHOK HORE	21709317
6.	RANJAY KUMAR PRASAD	21710609	41.	CHITTARANJAN PASWAN	21710582
7.	S. SANKAR RAO	21709122	42.	DINESH BOURI	21710400
8.	DEBASHISH MALAKAR	21708522	43.	KRISHNA MOHAN BHAGAT	21710627
9.	PANKAJ	21709324	44.	BINOD CHANDRA DAS	21708710
10.	BABUL DEY	21708809	45.	PARSURAM KUMAR	21710705
11.	S. SHANKAR RAO	21708423	46.	TULTUL DAS	21709119
12.	BONI KAMARAJU	21709037	47.	ANIL KUMAR RAM	21710521
13.	DHIRESWAR DAS	21708998	48.	DHRUBA SOUD	21709063
14.	URUL BAISHYA	21707950	49.	MANU RAM DAS	21709091
15.	PRADIP MALAKAR	21708719	50.	BHAGYA DAS	21708193
16.	SANTOSH DAS	21708419	51.	MUNINDRA DAS	21707967
17.	SANJAY CHOUDHARY	21710454	52.	RAHUL DEO	21710359
18.	ROHIT PASWAN	21710454	53.	BASUKI PASWAN	21710688
19.	SHRI BIPLOB KUMAR LODH	21708333	54.	RAJANI KUMAR DAS	21709025
20.	SANJAY KUMAR	21710522	55.	HARIKISHOR SUMAN	21710425
21.	PRADUNYA DAS	21708546	56.	RATAN KUMAR ROY	21708931
22.	LAL BAHADUR SHASTRI	21710579	57.	N. GANGA RAJU	21708537
23.	PRABIN KUMAR MALLACIK	21708185	58.	DHIRAJ DAS	21708065
24.	SHYAMBABU PASWAN	21710675	59.	MANOJ KUMAR	21710430
25.	KISHOR MAZUMDER	21708011	60.	MOKHTAR RAM	21710391
26.	VIKRAM PD. RAM	21709251	61.	RABIN CHANDRA DAS	21709297
27.	BISWAJIT BANIA	21708098	62.	BIJOY KISHORE BARMAN	21708352
28.	BALESHWAR RAJAK	21710544	63.	RAJ KUMAR CHOUDHARY	21710428
29.	DIPAK KUMAR DAS	21707974	64.	RANJIT DAS	21709289
30.	BAIKUNTH KUMAR	21710552	65.	BABLU MALAKAR	21708003
31.	UTTAM CHOUWDHURY	21708938	66.	KHANINDRA KUMAR DAS	21707999
32.	CHHOTE RAJAK	21710619	67.	BABITA BARUAH	21708041
33.	BIJANSAHA	21709023	68.	JAYADEEP DAS	21708207
34.	DHARMENDRA MALAKAR	21708153	69.	SANTOSH PASWAN	21710503
35.	BAPI DAS	21710458			

Candidature of the following Roll numbers are provisional :-

21709130, 21709023, 21710458, 21709119, 21710359, 21710688,  
21708065, 21709297 & 21708041

28  
2023-24  
Kiran Kumar Das  
DSCC

List for empanelled ST candidates (Annexure-II)

SN	Name	ROLL NO	SN	Name	ROLL NO.
1	RUSTAM RABHA	21708679	41	AMBIKA PRASAD MANDAL	21710738
2	NAREN TERON	21708586	42	SANJIB RAMCHIARY	21708117
3	DEBA KUMAR RANGSHA	21708910	43	KIRANJIT DEORI	21709215
4	RAJIB BARO	21708493	44	BISWAJIT RABHA	21708553
5	PRAKASH BORO	21708715	45	BUDHIN DOLEY	21708281
6	BAIDYA NATH RABHA	21708607	46	AJIT BASUMATARY	21708508
7	MAHENDRA RABHA	21708113	47	ARJUN RAJBONGSHI	21708411
8	BIMAL RAMCHIARY	21709024	48	ARUP KUMAR DAS	21708471
9	DWIJEN CHANDRA BARO	21708689	49	KHARGESWAR BARO	21708622
10	BIPUL CHANDRA RABHA	21708290	50	BIPUL DEKA	21709232
11	BINANJOY BORO	21708310	51	PONJIB BASUMATARY	21709094
12	NARAYAN KONWAR	21708057	52	BIRA DATTI KUTUM	21708017
13	CHANDAN BORO	21708580	53	DWIPEN DEKA	21708479
14	BIJU DAS	21709295	54	AJIT KACHARI	21708615
15	DAKSHA RAJ HAJONG	21709056	55	JEETENDRA BORDOLOI	21708344
16	NOVAJIT SAIKIA	21708171	56	MOON DEWRI	21708789
17	BHARAT THAKURIA	21708497	57	DIPEN SWARGIARY	21709323
18	SHIVA PRASAD BARMAN	21708764	58	MILAN SAIKIA	21709272
19	RANEN BRAHMA	21707948	59	BHASKAR JYOTI BORO	21708039
20	ANJAN BARMAN	21708839	60	ALARI SWRANG BORO	21708395
21	CHITRA DHAR DEKA	21708449	61	MANOJ KUMAR MANDAL	21710471
22	PRASANTA RABHA	21709154	62	BISWAJEET BARO	21708250
23	SHIBULI KUMAR SINGH	21708442	63	MONOJ KUMAR SONOWAL	21708324
24	NITU SAIKIA	21708312	64	PRASANTA SAIKIA	21708798
25	BIJU BORO	21708843	65	GUNIN BHUSAN DEURI	21708824
26	DHRUBA NARZARY	21708921	66	DIPEN CHANDRA TERAN	21708450
27	SANJIB KUMAR BORO	21708686	67	GANESH CHANDRA BORO	21708383
28	REWATI DEKA	217093265	68	MONTU HAZARIKA	21708530
29	PARIKSHIT BARMAN	21709319	69	SANTANU BORO	21708952
30	LOHIT DEKA	21709084	70	DHANANJOY BORO	21708981
31	DILIP CHANDRA BORO	21708485	71	MUKUT DEKA	21708891
32	DEEP DAS	21708414	72	RANEN THAKURIA	21708958
33	DIPAK CHANDRA BORO	21708004	73	AJIT KUMAR PATAR	21708697
34	SUBHASH BASUMATARY	21708913	74	MANTHE BORDOLOI	21707992
35	BADAN DAS	21709112	75	PUTUL BORO	21708300
36	BISWAJIT DEWARI	21708675	76	BIKASH CHANDRA BORO	21708892
37	DHANMAY RABHA	21709052	77	GASHINDRA PANGING	21708321
38	ANIL CHANDRA DAS	21709263	78	BISU DHAR BORO	21708346
39	AKAN CHANDRA BORO	21709030	79	BASUKI MANDAL	21710698
40	DIPEN BORO	21708363	80	BRINDABAN DEWRAJA	21708506

SN	Name	ROLL NO	SN	Name	ROLL NO.
81	DINESH KUMAR BARO	21708214	96	DIPAK BARUAH	21708723
82	BIKRAM BORO	21708109	97	RAJU KUMAR DEWRI	21707944
83	ANANTA BORO	21708576	98	MILAN CHANDRA BORO	21708819
84	GAUTAM DEKA	21708726	99	JADAB KACHARI	21707896
85	BASHU SWARGIARY	21708387	100	ATULEN BASUMATARY	21708052
86	PRADIP RABHA	21708193	101	DIPJYOTI BORDOLOI	21708083
87	BHABEN CHANDRA RABHA	21708090	102	BINITA RABHA	21708356
88	MAHESWAR RAMCHHAURY	21708308	103	JAGDISH DEKA	21709008
89	PRADEEP KUMAR	21710434	104	BABUL CH. BARO	21708257
90	RAM PRAWESH MANDAL	21710559	105	TILAK CHANDRA RABHA	21708536
91	BALEN CHANDRA BARO	21708434	106	SARAT CHANDRA RABHA	21707988
92	ATUL DAS	21709072	107	BHOGENDRA DEURI	21708822
93	RANJIT BARO	21708756	108	GH'ANSHYAM SINGH	21710744
94	MINTU SAIKIA	21708687	109	PRASEN SENAPATI	21709032
95	DIBAKAR PEGU	21708851	110	BIPUL DEKA	21709096

Candidature of the following Roll Numbers are provisional :-

21708679, 21709024, 21708686, 21709265

21708921, 21708017, 21708039, 21708450,

21708824, 21708530, 21708109, 21708726,

21708090, 21708723, 21708250 & 21708052

*Apurba Baruah  
T.M. - 50*

Annexure -E

Dated : 15-02-2005

To Mr. Lalu Prasad Yadav,  
Hon'ble Railway Minister,  
New Delhi

Sub :- Extortion Result of the Recruitment of Group 'D'  
Post of Trackman/Khalasi (SC/ST)

Ref :- DRM/P/LMG's Result Notice No.E/227/Rectt./  
Misc/LM dated 01-02-2005

Sir,

With due respect , we the petitioners humbly pray that your honour would be kind for seeking proper justice for recruitment in Group 'D' post for poor SC/ST candidates.

Most humbly and respectfully we submit as under :-

(a) We the following candidates have qualified in 2nd written test which was held on 21-11-04. Accordingly result published on 15th December, 2004 in the Newspaper 'Assomia Pratidin'.

(b) After selecting in the 2nd written test we the following candidate was invited for physical test at LMG Division which was held on 19-01-2005 to cover 1500 Mtrs within 7 minutes. Accordingly we are have qualified in the physical test vide DRM/P/LMG's published Notice No.E/227/Rectt/Misc/LMG dated 19-01-2005.

*Confidential to be given only to  
Mr. Jitendra Das*

But unfortunately on 01-02-2005 one another result sheet declared by DRM/P/LMG for 110 ST candidates and 69 SC candidates have been declared as selected by deleting our name in the result sheets which is very irregular and extortion by way of depriving us though we have already declared passed as mentioned (a) and (b) above.

On the above fact, your honour kindly envisage the matter and give proper justice to poor ST/SC community candidates within ten days so that we shall be ever grateful to you.

Further, we are very much sorry to inform you that if we could not get proper justice there is no way for us to appeal before High Court for giving our due justice and oblige thereby.

With regards,

Yours faithfully,

1. Sd/- (Sri Baneswar Rabha  
Roll No.21708489)

2. Sd/- (Sri Sanjit Kumar Bardoloi  
Roll No.21708081)

Copy to :-

1. G.M.,NF Railway, Maligaon for kind information.
2. Chief Personnel Officer, N.F. Rly., Maligaon for kind information.
- 3 DRM/NFR/Lumding for kind information.
4. CVO/NFR/Maligaon for kind information.
5. DPO/Lumding for kind information and necessary action.
6. Secretary/NFR/ST/SC Maligaon.
7. Editor, Assomia Pratidin, Moniram Dewan Path, Chandmari, Guwahati - 781 003 for information and requested to publish the complain in his valuable Newspaper.

Confidential to Dr. M.C. Choudhury  
Anupul Kr. Das  
Amritsar